

**Central Electricity Regulatory Commission  
New Delhi**

**RECORD OF PROCEEDINGS**

**Review Petition No. 23/2011 in Petition No. 58/2011**

Subject: Review of the order dated 27.9.2011 in Petition No. 58/2011-  
Approval of transmission tariff in respect of Transmission  
System associated with Simhadri-II generation project in SR

Date of Hearing: 28.11.2011

Coram: Dr. Pramod Deo, Chairperson  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner: PGCIL, New Delhi

Respondents: KPTCL & 14 others

Parties present: Shri M.G.Ramachandran, Advocate, PGCIL  
Shri S.S.Raju, PGCIL  
Shri M.M.Mondal, PGCIL

The learned counsel for the review petitioner submitted that the present review petition has been filed by PGCIL for review of the Commission's order dated 27.9.2011 on the issues of Return of Equity, Operation and Maintenance Expenses and Cost of Initial Spares.

2. The Commission directed to issue notices to the parties. The reply may be filed by respondents by 30.12.2011, with copy to the petitioner, who may file its rejoinder, if any, before 12.1.2012.

3. Matter shall be listed for hearing on 17.1.2012.

Sd/-  
(T.Rout)  
Joint Chief (Law)  
13.12.2011